

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 26.5.97

CP 126/95 (OA 411/92)

Babu Lal, Branch Post Master, Tehri (Panchgaon), Dholpur (Rajasthan).

... Petitioner

Versus

1. Shri K.Dhash, Secretary, Postal Deptt., Govt. of India, New Delhi.
2. Shri Gotam Gupta, Post Master General, Rajasthan Circle, Jaipur.
3. Shri A.K.Singh, Director, Postal Service Rajasthan, Eastern Region, Jaipur.
4. Shri Molham Singh, Supdt.of Post Offices, Dholpur (Rajasthan).

... Respondents

CURAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Petitioner

... Mr.B.M.Singh

For the Respondents

... Mr.V.S.Gurjar

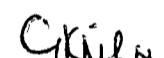
O R D E R
PER HON'BLE MR.GOPAL KRISHNA, VICE-CHAIRMAN

Petitioner, Babu Lal, has filed this Contempt Petition alleging therein that by not complying with the directions of the Tribunal in OA 411/92, decided on 10.11.94, the respondents have committed contempt of court.

2. We have heard the learned counsel for the parties and have gone through the records.

3. A sum of Rs.50,560/- has been paid to the petitioner by cheque dated 24.4.96. Bonus for the years 1985-86 to 1994-95, amounting to Rs.4247/-, has also been paid to the petitioner. It is also stated on behalf of the respondents that a sum of Rs.5137/- remained outstanding and the same has also been paid by a cheque dated 31.8.96. If any amount of gratuity or bonus still remains to be paid, the petitioner may file a fresh OA for the same. No case of contempt is made out under the circumstances. This Contempt Petition is, therefore, dismissed. Notices issued are discharged.


(O.P.SHARMA),
ADM.MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

VK